GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 3747

TO BE ANSWERED ON TUESDAY, THE 5TH APRIL, 2022

Indian fugitives associated with financial scams

3747. SHRI ABDUL WAHAB:

Will the Minister of Finance be pleased to state:

a) whether Government has any data on the total number of Indian fugitives associated with financial scams, misappropriations and bank fraud cases;

b) if so, the details thereof; and

c) whether Government is considering to grant protection to the fugitives if they agree to refund the money and they be not arrested on returning back to the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) Yes Sir.

Sl. No.	Name of the financial fugitives for whom application has been filed under FEOA, 2018
1	Vijay Mallya
2	Nirav Modi
3	Nitin Sandesara
4	Chetan Sandesara
5	Dipti Sandesara
6	Hitesh Kumar narendrabhai Patel
7	Junaid Iqbal Memon
8	Hajra Memon
9	Asif Iqbal Memon
10	Zakir Naik
11	Sanjay Bhandari
12	Nitish Thakur
13	Mehul Choksi
14	Jatin Mehta

(b) The persons mentioned at serial no. 1 to 9 above have already been declared as Fugitive Economic Offenders by the Hon'ble Special Court. In respect of the remaining persons, applications to declare them as Fugitive Economic offenders have been filed in Competent Court.

(c) The Fugitives shall be dealt as per provisions of Prevention of Money Laundering Act, 2002 and Fugitive Economic Offenders Act, 2018.

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